

1	2	3
67.	Partur	48.00
68.	Basmati Nagar	21.00
69.	Vita	18.00
70.	Manwath	23.00
71.	Mahad	27.00
72.	Kagal	16.00
73.	Ausa	23.50
74.	Dondicha Warwade	35.00
75.	Georai	36.00
76.	Sawantwadi	32.50
77.	Murtijapur	31.50
78.	Shegaon	27.00
79.	Parola	36.00
80.	Tumsar	14.00
81.	Alibagh	8.00
82.	Pulgaon	14.00
83.	Umred	14.00
84.	Vaijapur	14.00
85.	Ichalkaranji	70.00
86.	Wai	30.00
87.	Anjangaon Surji	30.00
88.	Mehkar	30.00
89.	Kalamb	16.00
90.	Daryapur	19.00
91.	Amravati	90.00
92.	Shahada	30.00
93.	Navapur	30.00
94.	Kurundwad	26.00
95.	Sangola	30.00
96.	Ghatanji	16.00
Total		3916.92

Requirement of Wagons in Maharashtra

3390. SHRI GURUDAS KAMAT : Will the Minister of RAILWAYS be pleased to state :

(a) the number of wagons made available for supply of coal to various thermal power plants in Maharashtra during the last three years;

(b) whether these wagons were sufficient to meet the requirement; and

(c) if not, the steps taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-

LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Daily average number of wagons (in terms of 4-wheelers) made available for supply of coal to various Thermal Power Plants in Maharashtra during the last three years were as under :

Year	Supply
1995-96	2680
1996-97	2990
1997-98	3135

(b) Yes, Sir.

(c) Does not arise.

Closure of Bharat Gold Mine Limited

3391. SHRI ANANT KUMAR HEGDE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government are considering the closure of loss making Bharat Gold Mine Limited (BGML) in Kolar in Karnatak; and

(b) if not, the steps taken to make the Company profit making one ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Bharat Gold Mines Limited (BGML), a Public Sector Undertaking under the administrative control of Department of Mines, is a sick company and is before the Board for Industrial and Financial Reconstruction (BIFR) since 1992. During June, 1997 the Government decided, *inter-alia*, to explore the possibility of rehabilitating BGML through joint venture route by induction of a private co-promoter(s). Accordingly, a Committee was constituted, which has since given its report. The future of BGML will be decided as per the provisions of Sick Industrial Companies (Special Provisions) Act, 1985.

[Translation]

Railway Line between Khurja and Rohtak

3392. PROF. JOGENDRA KAWADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have completed the survey for regional bye-bass line from Khurja to Rohtak via Palwal-Rewari ;

(b) if so, whether the proposal has been approved; and

(c) if so, the time by which the construction work of the line is likely to be started and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

- (b) No, Sir.
(c) Does not arise.

[English]

Reservation Quota for Amethi Station

3393. DR. SANJAY SINH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that passengers have been experiencing a lot of difficulties on account of scrapping of reservation quota for Amethi Railway Station in Varanasi-Dehradoon Janta Express;

(b) if so, whether the Government propose to restore the reservations quota for Amethi ; and

(c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The reservation quota earlier available at Amethi Station by Varanasi-Dehradoon Janta Express was withdrawn as the utilisation of this quota was practically nil. There is no proposal at present to restore this quota as the quota at train originating station is being fully utilised and some passengers also remain on the waiting list.

Encroachment of Mumbai Airport Land

3394. SHRI K.S. RAO : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether a large area of land belonging to the Ministry of Civil Aviation surrounding the Mumbai Airport are occupied by lakhs of slum-dwellers for the last more than twenty years or so;

(b) if so, the details thereof indicating the total area of land and the approximate number of slum-dwellers presently occupying the same;

(c) whether a meeting between the Housing Ministry of Maharashtra Government and the Union Civil Aviation Ministry was recently held at Mumbai to decide new site for relocation of these slum-dwellers; and

(d) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) Approximately 160 acres of Airports Authority of India land is under occupation of around 80,000 slum-dwellers, in villages, namely Zarimari, Sewa Nagar, Vijay Nagar, Shastri Nagar, Bail Bazar, Kaju Pada, Shahdesh Nagar, Kranti Nagar, Indira Nagar, Azad Nagar, New Agripada, Old Agripada, Gaodevi Nagar, Dr. Ambedkar Nagar, Sanjay Nagar, Gandhi Nagar, Subash Nagar and Asha Nagar.

(c) and (d) Meetings were held between the Housing Ministry of Maharashtra Government and Airports Authority of India at Mumbai in February and May, 1998 for shifting/rehabilitation of slum dwellers from AAI land.

[Translation]

Recruitment in Railways

3395. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government had put a ban on fresh recruitment in the Railways some time back;

(b) if so, the details with reasons therefor;

(c) whether some appointments were made in various railway divisions by ignoring the ban during 1996-97 and 1997-98; and

(d) if so, the details thereof and the reasons therefor, division and category-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (d) There is no ban as such on fresh recruitment in Group 'C' & 'D' categories on the Railways. However, direct recruitment to Group 'D' categories wherever necessary, is to be made by the Railway/Production Units after obtaining prior approval of the Board.

[English]

Expenditure incurred on Publicity by PSUs

3396. SHRI S.S. OWAISI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Public Sector Undertakings (PSUs) under his Ministry have been incurring huge expenditure on Publicity arbitrarily;

(b) if so, the details thereof alongwith the expenditure incurred by each of them on Publicity during each of the last three years; and